

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 551 of 2016 IN
DFR No. 3056 of 2016**

Dated: 4th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Shri Rama Shankar Awasthi & Anr.Appellant(s)

Vs.

Uttar Pradesh Electricity Regulatory Commission & Ors.

... Respondent (s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Neetish Kumar Pandey for R.1

ORDER

**IA No. 551 of 2016
(Appl. for condonation of delay)**

List this application on **25.10.2016.**

**(I.J. Kapoor)
Technical Member
Ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**